

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 113 OF 2018 &
IA NO. 54 OF 2018

Dated : 8th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

| | | |
|------------------------------------------------------------------|------|----------------------|
| Northern India Textile Mills' Association | | Appellant(s) |
| Vs. | | |
| Punjab State Electricity Regulatory Commission & Anr. | | Respondent(s) |

Counsel for the Appellant(s) : Mr. Praveen Kumar
Mr. Sarthak Gupta

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Anand K. Ganesan
Ms. Neha Garg for R-2

ORDER

Learned counsel appearing for the Appellant submitted that the Appellant does not propose to file rejoinder.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

Learned counsel appearing for both the parties submitted that pleadings are complete in the matter.

List the matter for hearing on **01.11.2018**.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr